GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 4998 TO BE ANSWERED ON 26th MARCH,2018

TEA IMPORT TARIFF

4998. SHRI SUMAN BALKA:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether there is a proposal to lower tariff on tea from 110 per cent to 50 per cent by 2019 as per the ASEAN free trade agreement which envisages reducing agriculture commodity import tariffs to 50 per cent;
- (b) if so, the details and the Status thereof;
- (c) whether cheap tea will flood the Indian market and Indian tea will be able to withstand the competition owing to high labour cost, low productivity of labourers and land, and ever increasing input cost due to reduction in the import tariffs; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

- (a) & (b): The tariff commitments of tea import as per the Free Trade Agreement (FTA) executed between India and the Members of Association of South-East Asian Nations (ASEAN) pertaining to Harmonised System (HS) Code 09024010 to 09024090 are given at Annexure-A. There are no tariff reduction commitments for tea imports covered under HS Code 09021010 to 09023090. Details are at Annexure-B.
- (c) & (d): Vietnam and Indonesia are mainly orthodox and green tea producers respectively, the apprehensions in the Tea Industry on reduction in import tariffs for these types of teas is not correct. At present the imported tea from ASEAN countries is used in blending for reexport and the domestic market for green and orthodox tea is limited. As regards black tea, although the import duty under India-ASEAN FTA is lesser, but at current levels of import, it is not a major concern.

Annexure- A

Tariff commitment under ASEAN-India Trade in Goods Agreement (AITIGA) for Tea imports

HS Code	Product Description	MFN 2016	Category under	1 Jan-	1 Jan-	1Jan- 12	1Jan- 13	31 Dec-	1 Jan	1 Jan-	1 Jan-	31 Dec-	1 Jan-	1 Jan-	1 Jan	31 Dec-
00024010		100	AITIGA	10	11	0.5	00	13	14	15	16	16	17	18	19	19
09024010	Content	100	Special	95	90	85	80	80	75	70	65	65	60	55	50	45
	Exceeding 3		Product													
	Kg. But Not															
	Exceeding 20															
09024020	Kg. Black Tea,	100	Special	95	90	85	80	80	75	70	65	65	60	55	50	45
	Leaf in Bulk	100	Product	93	90	83	80	80	13	70	03	03	00	33	30	43
09024030	Black Tea,	100	Special	95	90	85	80	80	75	70	65	65	60	55	50	45
09024030	Dust in Bulk	100	Product	93	90	83	80	80	13	/0	0.5	03	00	33	30	43
09024040	Tea Bags	100	Special	95	90	85	80	80	75	70	65	65	60	55	50	45
07024040	Tea Dags	100	Product	75	70	0.5	80	80	13	/0	03	0.5	00	33	30	73
09024050	Black Tea, Agglomerated In Forms Such As Ball, Brick and Tablets	100	Special Product	95	90	85	80	80	75	70	65	65	60	55	50	45
09024060	Black Tea, Waste	100	Special Product	95	90	85	80	80	75	70	65	65	60	55	50	45
09024090	Other	100	Special Product	95	90	85	80	80	75	70	65	65	60	55	50	45

Tariff commitment under ASEAN-India Trade in Goods Agreement (AITIGA) for Tea imports

HS Code	Product Description	MFN	Category
		2016	under
			AITIGA
09021010	Content Not Exceeding 25 G	100	EL
09021020	Content Exceeding 25 G. But Not Exceeding 1 Kg.	100	EL
09021030	Content Exceeding 1 Kg. But Not Exceeding 3 Kg.	100	EL
09021090	Other	100	EL
09022010	Green Tea in Packets With Contents Exceeding 3	100	EL
	Kg. But Not Exceeding 20 Kg. Paise Per Kg.		
09022020	Green Tea in Bulk	100	EL
09022030	Green Tea Agglomerated In Forms Such As Ball,	100	EL
	Brick And Tablets Paise Per Kg.		
09022040	Green Tea Waste	100	EL
0902290	Other	100	EL
09023010	Content Not Exceeding 25 G	100	EL
09023020	Content Exceeding 25 G. But Not Exceeding 1 Kg.	100	EL
09023030	Content Exceeding 1 Kg. But Not Exceeding 3 Kg.	100	EL
09023090	Other	100	EL

EL: Exclusion List
